

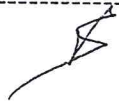
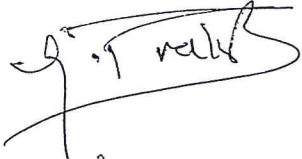
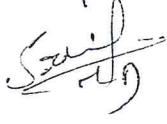
5

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017  
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD  
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT  
LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	VINCENT SUBRAMANI S/O/SR SEBI		
2.	PAKASH GOKLANEY	For Petnr	
3.	SRINIVASAN - M-D	Counsel for Objector (NSDL)	

**ORDER**

Counsel for petitioner present. Counsel for objector, NSDL, present. Counsel representing the SEBI present. Counsel for petitioner prayed for time for making submissions. Representative of the Official Liquidator present and also prayed for time to file rejoinder to the reply filed by the Transferor Company. Considering the submissions, the matter is adjourned at request for final hearing. The order dated 22.02.2018 is extended till the next date of hearing. Put up on 27.03.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)